SHRI A. G. KULKARNI: May I know if this Sindri Fertiliser Expansion Project has been handed over to the Simon Carves Ltd. of U.K. and has the Government made all enquiries about the capacity of Simon Carves Ltd. to undertake this because they have bungled in the Durgapur Steel project and stil some difficulties are there in the execution of that project? May I know whether the Government have taken sufficient care by going into the capacity of Simon Carves to handle this project?

SHRI K. RAGHURAMAIAH: When they entered into the agreement in 1965 the Government was quite satisfied with the bona fides of the company.

SHRI N. SRI RAMA REDDY: It is well known that the world itself is in severe shortage of sulphur. Therefore there is a new technique of applying ammonia directly to the soil and thereby we can save the enormous amounts which we are spending on importation of sulphur. I would like to know whether the method of application of ammonia direct to the soil in place of ammonium sulphate has been investigated and if any work has been undertaken in this regard. I myself had suggested this after having visited the Sindri Fertiliser factory and having discussed with the experts who told me that there was the possibility of using ammonia direct and I want to know whether the attention of the Government has been drawn to this aspect of the question.

SHRI ASOKA MEHTA: The hon. Member's own State, Mysore is keen. ly interested in it. We have made a certain amount of ammonia available to that State and the State is carrying out an experiment. I would like to point out that it requires special kind of equipment and a great deal of care has to be taken. This kind of direct application can be done only over a large stretch of area at a time and not in isolated lots as happens in our country. The Mysore

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Government has however come forward and we are co-operating with them.

SHRI A. P. JAIN: Sir, the Estimates Committee has reported that the higher cost of ammonia produced in the Sindri Fertiliser factory is due among other factors to the faulty equipment used. Has any step been taken to remove the imbalance and to improve the equipment?

SHRI ASOKA MEHTA: The Sindri fertiliser plant, as the hon. Member knows, was set up about 15 or 17 years back. Therefore we are now engaged in a two-fold development programme, one is to correct the gas balance there and secondly there is a remodernisation scheme. Both the schemes are going ahead and I am confident that after both the schemes are put through the production there will improve.

GUEST HOUSES OF PUBLIC SECTOR UNDER-TAKINGS

*185. SHRI ARJUN ARORA: SHRI CHITTA BASU: SHRI A. P. CHATTERJEE:

Will the Minister of FINANCE be pleased to state:

(a) the names of the public sector undertakings which maintain guest houses in Delhi;

(b) the expenditure incurred thereon the (i) rent of building; (ii) staff salaries; (iii) maintenance; and (iv) other expenses on each account during the year 1966-67; and

(c) the total occupancy of each of these guest houses by (i) the employees of the undertakings; and (ii) others?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) to (c) According to available information, the follow-

[†]The question was actually asked on the floor of the House by Shri Arjun Arora.

to Questions

ing enterprises are maintaining guest houses in Delhi:-

- 1. Life Insurance Corporation.
- 2. Hindustan Steel Ltd.
- 3. National Coal Development Corporation Ltd.
- 4. Fertilizer Corporation of India Ltd.
- 5. Oil and Natural Gas Commission.
- 6. Indian Oil Corporation Ltd.
- 7. Air India.
- 8. Hindustan Copper Ltd.
- 9. National Projects Construction Corporation Ltd.
- 10. Bharat Earth Movers Ltd.
- 11. Garden Reach Workshops Ltd. and Mazagon Dock Ltd.— Sharing a guest house.
- 12. Heavy Electricals (India) Ltd. and Bharat Heavy Electricals Ltd.—Sharing a guest house.
- Heavy Engineering Corporation Ltd. and Mining and Allied Machinery Corporation Ltd.— Sharing a guest house.

The information regarding the latest position in this respect as also the details sought in parts (b) and (c) of the Question is being collected and will be laid on the Table of the House.

SHRI ARJUN ARORA: May I know if the attention of the Government has been drawn to the recommendation by the Committee on Public Undertakings recently disfavouring the continuance of separate guest houses for each public undertaking and recommending a pooled guest house for all of them and if the Gov. ernment's attention has been drawn to this recommendation, may I now what action has been taken in the matter?

SHRI K. C. PANT: Sir, as a matter of fact the Estimates Committee in its Fiftieth Report also made a similar recommendation and the Government accepted this recommendation and subsequently the public enterprises were requested that as far as possible the pooling of guest house accommodation should be attempted and the facilities provided by Government should be availed of. Also the taking of new guest houses and extension of the leases of existing guest houses should be done only with Government approval and the question of closing guest houses with low occupancy ratio should be immediately considered.

SHRI ARJUN ARORA: It is good that the Government issued certain instructions after the Estimates Committee made their recommendations. May I know if any of the public undertakings have actually followed the instructions of the Government they have chosen to or ignore them, because it appears that in spite of Government's instructions to contrary, separate guest houses the are being maintained by most of the undertakings, costing enormous sums. May I know why the Government has not pulled them up and seen to it that they follow the instructions which the Government has correctly issued?

SHRI K. C. PANT: If the information we have collected reveals that Government's instructions are not being followed, certainly we shall take necessary action next.

SHRI CHITTA BASU: May I know whether the Central Government and State Government employees are also permitted to use these guest houses maintained by the public sector undertakings or they are only being used by the officials of the public sector undertakings? If not, why are these guest houses not being allowed to be used by other Central Government employees when they remain vacant? - - -÷ . .

SHRI K. C. PANT: I cannot answer that categorically, but I presume that the Centra and State Government officers, who go to these undertakings, would certainly be accommodated in these guest houses.

SHRI A. P. CHATTERJEE: It is a known fact that every year in the Budget allocations the Finance Ministry has to grant loans and advances to the tune of several crores of rupees to these public sector undertakings on the ground that they are not doing weal. Now, in view of this fact, will the hon. Minister assure this House that, for the purpose of causing savings to the exchequer, the Finance Ministry will immediately see to it that these public sector undertakings do not incur unnecessary expenditure in the matter of maintaining these guest houses, particu'arly in view of the fact that the Estimates Committee and the Committee on Public Undertakings have opined against the maintenance of separate guest houses by these public sector undertakings.

SHRI K. C. PANT: It is always the function of the Finance Ministry to prevent any unnecessary expenditure.

MR. CHAIRMAN: Mr. Bhandari.

SHRI A. P. CHATTERJEE: The hon. Finance Minister has not answered my question. My question was whether he will see to it that the public sector undertakings do not maintain a separate guest house, but he has given a vague reply saying that he will always see that unnecessary expenditure is not incurred.

SHRI K. C. PANT: He asked whether the Finance Ministry will see to it that unnecessary expenditure is not incurred on such and such thing and I said it is our function to see that unnecessary expenditure is not incurred.

SHRI A. P. CHATTERJEE: Mr. Chairman, I seek your protection. Will you kindly refer to the record? My specific question was whether the hon. Finance Minister would see to it that such expenditure on these separate guest houses was not incurred, not about the general expenditure.

MR. CHAIRMAN: He gives an assurance. Mr. Bhandari.

SHRI K. C. PANT: A specific assurance cannot be given.

श्री सुन्दर सिंह भंडारी: मेरा निवेदन है कि सार्वजनिक क्षेत्र के संस्थान राज्यों में भी हैं ग्रौर प्रत्येक राज्य के यहां पर गेस्ट हाउसेज बने हुए हैं। क्या विन्त मंत्रालय की तरफ से इस बान की ग्राग्रहपूर्वक जांच की जायेगी कि ऐसे सभी सार्वजनिक मंस्थानों के ग्रधिकारी, ग्रपने ग्रपने राज्यों के गेस्ट हाउसेज में ही ठहरे ग्रौर कहीं ग्रलग व्यवस्था करना ग्रनिवार्यन हो ?

दूसरा यह कि इन सारे गेस्ट हाउसेज में जो कभी कभी यहां पर लोग या जाते है उन्ही के टहरने की व्यवस्था है या जो स्थायी तौर पर हैडक्वार्टर्म के नाते ग्रधिकारी रहते है उनको भी एज पार्ट ग्राफ देयर डमालूमेट्स या ग्रौर किसी नाम पर इन गेस्ट हाउसेज मे स्थ'यी तौर पर रहने की इजाजत दी गई है, उसकी जांच ग्रापने की है या नहीं?

श्वी कें० सी० पन्त . जहा तक दूसरे सवाल का संबंध है, उसकी जांच तो मैंने नही की।

जहां तक पहले सवाल का संबंध है, मैंने पहले भी कहा कि वहां सरकार के मकान हैं, गेंस्ट हाउसेज हैं, आवास की सुविधायें हैं, पब्लिक ग्रंडरटेकिंग्स को कोसिश करनी चाहिए कि उन जगहों में ग्रलग से मपने लिए मकान ग्रोर मावास की सुविक्षएं न बनाएं।

श्री सुन्दर सिंह भंडारी : पहले सवाल में माप नीति क्या अपनाएंगे । अगर ऐसे लोग रहते हैं जो गेस्ट हाउस का स्थायी तौर पर उपयोग करते हैं तो उनके बारे में झापकी क्या नीति होगी ? श्री के॰ सी॰ पन्त : स्थायी तौर पर उनको नही रहना चाहिए, नक्ति का बात तो साफ है।

MR. CHAIRMAN: Mr. Banka Behary Das.

SHRI A. D. MANI: Sir . . .

MR. CHAIRMAN: I cannot allow a number of people to put questions. I must get on with my business and time is running out.

SHRI BANKA BEHARY DAS: The ٩ public sector undertakings are behaving like big Zamindars and Maharajas They want to have their guest houses in different places and I know that some of these public sector undertakings are having guest houses in New Delhi, Madras, Bombay and Calcutta. Though the Estimates Committee has already recommended against the maintenance of such guest houses four years back, may I know from the Minister why some of these public sector undertakings have taken guest houses on rent from private persons? Is it possible for the Finance Minister public immediately to advise those sector undertakings not to have guest houses on rent, but utilise other guest houses for the time being, as long as the 'pool' system is not brought into existence?

SHRI K. C. PANT: We have called for this particular piece of information also, as to which of them are Finance renting guest houses. The Ministry has not shirked anything. I have already indicated how we have requested the various public sector undertakings to take certain steps. It should also be appreciated that we should not arrive at any conclusion before the information comes in. Suppose any public sector undertaking requires a guest house and suppose it occupies the guest house for 25 days out of 30 days, it depends on the occupancy rate, etc. It is quite possible that because of the heavy work that they have to do in Delhi some of the public sector undertakings may need guest houses.

SHRI BANKA BEHARY DAS: The Committee's Report is against it.

SHRI K. C. PANT: It would be premature to come to such a decision with regard to each and every public enterprise, but the broad policy that we are following I have already indicated.

FOREIGN EXCHANGE EARNED BY TARUN PRESS OF CALCUTTA

*186. SHRI A. P. CHATTERJEE: SHRI ARJUN ARORA: SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether the Tarun Press of Calcutta has earned any foreign exchange during the last 5 years; and

(b) if so, the amount thereof and the countries from which it was earned?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Exchange Control records, which show itemized information only for amounts in excess of Rs. 10,000, do not disclose any foreign exchange earnings by the Tarun Press of Calcutta.

(b) Does not arise.

SHRI ARJUN ARORA: May 1 know if the Minister is aware of the fact that this agency is engaged in propaganda on behalf of certain organisations and agencies in West The Germany and West Berlin? fact that they even distribute literature printed in West Berlin has also been brought to the notice of the Government in the past. Mav I know if the Government will care to enquire whether they are doing this service to the West German and West Berlin agencies gratis or they are accapting payment for that and if they

[†]The question was actually asked on the floor of the House by Shri A. P. Chatterjee.